

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 2718 of 2013

Dated : 30th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

VRL Logistics Ltd.

... Appellant(s)

Versus

Hubli Electricity Supply Co. Ltd. & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Ranvir Singh

ORDER

Since the learned counsel for the Applicant raises the point of Pere Inquirium, we think it fit to appoint Mr. M.G. Ramachandran as Amicus Curiae counsel to assist this Tribunal. The learned counsel for the Applicant is directed to file his written notes on or before 20.02.2014 after serving copy on the Amicus Curiae Counsel.

Post the matter on **28.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt